

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 23rd of February, 2024

NO. HC.VII-100(Pt.-VIII)/2010/1560/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Officials to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officers	Ph No.	Email Id.
1.	P-1393	09-03-2024 to 10-03-2024	Conference on Re-engineering Judicial process through Information and Communication Technology(ICT)	Shri Debasish Kashyap, Joint Registrar (PM&P) & Central Project Co-ordinator, Gauhati High Court.	9864568701	debasishkashyap@gmail.com
				Shri Pranab Duara, Sr. Systems Officer (as Officer-in-Charge, ICT), Gauhati High Court.	9957004912	pranab.duara@gov.in

The aforesaid Officer is directed to attend the respective training programmes accordingly.

The nominated participant is also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/1561-72 /A, Dated 23-02-2024

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.